

viii) Production of aids and applications:

For 15,000 additional Children and adults.

ix) Provision of text books in braille:

For 50,000 more children and 20,000 adults.

Rise in Urban Land Prices

1433. SHRI BHAKTA CHARAN DAS:
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the urban land prices have been increasing very rapidly;

(b) if so, the main reasons therefor; and

(c) the steps taken to check the rise in urban land prices?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) A study conducted by the Town and Country Planning Organisation on urban land prices in India showed a general upward trend in urban land prices.

(b) The main reasons for increase in urban land prices inter-alia are, growth in urban population, shortage of land in urban areas, inflationary trend in the economy, strategic location of land and Development programmes in the various cities and towns.

(c) As land is a state subject, different strategies are evolved by the various State Governments to make developed land available at affordable price. Some of the measures taken in this direction are:

(1) allotment of developed land and houses at controlled prices to the economically weaker sections of the society;

(2) allotting developed land and flats through Housing Boards

and Development Authorities of the State Governments to Cooperative Societies at subsidised rates; and

(3) Environmental improvement of urban slums schemes to reduce the pressure of demand of existing urban land.

Supply of Levy Sugar to Tripura

1434. SHRI SONTOSH MOHAN DEV:
Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government are aware that monthly quota of levy sugar to State of Tripura is far below the actual requirement of the State;

(b) whether in view of this inadequate supply of sugar, rural people, particularly the tribals, are being put to severe strains;

(c) whether Government propose to augment the supply of levy sugar to the State as per its requirement; and

(d) if not, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) and (b). Under the present policy of partial control levy sugar allotments to State Governments/Union Territories are made on uniform norms of ensuring minimum 425 gms. per capita monthly availability for projected population as on 1.10.1986 effective from 1st February, 1987. Accordingly, monthly levy sugar quota for Tripura is 1001

tonnes. Its further distribution to consumers in urban and rural areas is undertaken by the State Government. In addition free sale sugar is also available in the open market for internal consumption

(c) and (d) Keeping in view the present estimates of sugar production and availability, it will not be possible to revise the norms of levy sugar allocations to States/Union Territories at present

Supply of Yarn to Weavers of Tripura

1435. SHRI SONTOSH MOHAN DEV Will the Minister of TEXTILES be pleased to state

(a) whether the handloom constitutes a major segment of Tripura's cottage industry which gives employment to about 3 lakh persons of the State,

(b) whether this cottage industry is facing an acute problem of very low supply of count yarn to the poor weavers,

(c) whether the National Handloom Development Corporation propose to immediately help in the matter, and

(d) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV) (a) Yes, Sir. According to the recently conducted National Handloom Census, the handloom industry in Tripura gives full time employment to 0.23 lakh persons and part time/ domestic employment to 1.15 lakh persons

(b) There had been no complaint regarding the availability of yarn to handloom weavers in Tripura

(c) and (d) Under the Yarn Depot Scheme, Government of India have opened

a yarn depot in Agartala through the National Handloom Development Corporation for supply of yarn to handloom weavers in Tripura at mill-gate prices.

[Translation]

Grants given to Organisations by SC/ST Welfare Directorate, Delhi Administration

1436 SHRI GOVINDA CHANDRA MUNDA. Will the Minister of WELFARE be pleased to state

(a) the details of the organisations that are given grants by the Scheduled Castes and Scheduled Tribes Welfare Directorate, Delhi Administration for their various programmes,

(b) the programme-wise details of the grants so given during the last three years;

(c) the details of the centres being run by these organisations; and

(d) the details of the office bearers of these organisations?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) and (c) The details of the Organisations that are given grants by SC and ST Welfare Directorate, Delhi Administration for their various programmes, and the details of the Centres run by these Organisations are given in Statement-'A' below.

(b) The programme-wise details of the grants given during 1988-89 as furnished by the Delhi Administration are given in Statement-'B' below.

(d) The details of the office bearers of these organisations are given in Statement-'C' below.